\*493. [Postponed to the 7th April 1955.]

- \*494. [The questioner (Dr. Shrimati **S**eeta Parmanand) was absent. For answer, vide col. 3843 infra.]
- \*495. [The questioner (Moulana M. Faruqi) was absent. For answer, vide col. 3844 infra.]
- \*496. [The questioner (Shri R. G. Agarwala) was absent. For answer, vide col. 3844 infra.]

## EXPENDITURE FOR THE SCIENTIFIC STUDY CONNECTED WITH THE INTERNATIONAL GEOPHYSICAL YEAR 1957-58

\*497. Shri S. N. DWIVEDY: Will the Minister for Natural Resources and Scientific Research be pleased to state the approximate amount of expenditure likely to be incurred by Government for the scientific study to be organised in connection with the International Geophysical year during 1957-58?

THE MINISTER FOR NATURAL RESOURCES (SHRI K. D. MALAVIYA): Most of the items of research that India has decided to undertake during the International Geophysical Year will come under the normal purview of the various participating institutions.

Shri S. N. DWIVEDY: May I know, Sir, whether the amount would be spent on Governmental institutions or assistance would be given to non-Governmental scientific bodies which may be willing to take up scientific studies in that year?

Shri K. D. MALAVIYA: India is a member of the International Council of Scientific Unions and there are other unions at Governmental level. Now all these have combined to formulate a programme and according to this a network of stations throughout the world has been planned to undertake systematic observations, solar, magnetic, ionospheric, etc. and these obser-

vations are going to be held in 1957-58. India is one of the 35 countries.....

MR. CHAIRMAN: His question is: Is the expenditure incurred on Governmental scientific institutions or non-Governmental institutions also?

SHRI K. D. MALAVIYA: Government is meeting part of the expenditure on behalf of its institutions; I do not know whether they are also meeting some expenditure for non-Governmental institutions.

MOVE OF THE TECHNICAL DEVELOPMENT ESTABLISHMENT TO BANGALORE

- \*498. Shri S. N. DWIVEDY: Will the Minister for Defence be pleased to state:
- (a) whether it is a fact that the Technical Development Establishment of the Defence Ministry is being shifted from Dehra Dun to Bangalore; and
  - (b) if so, the reasons therefor?

THE DEPUTY MINISTER FOR DE-FENCE (SHRI SATISH CHANDRA): (a) Yes. The Technical Development Establishment (Electronics) has been shifted from Dehra Dun to Bangalore.

(b) To maintain close liaison with the Bharat Electronics Limited and the Indian Telephone Industries which are located at Bangalore.

GOVERNMENT SANCTIONS FOR CONDONING NON-VERIFICATION OF DEFENCE STORES

- \*499. Shri M. GOVINDA REDDY: Will the Minister for Defence be pleased to state:
- (a) in how many cases, the ordnance and the clothing factories applied to the Government of India for condoning the non-verification of stocks and stores held by them, during the years 1950-54:
- (b) in how many such cases orders of Government were issued; and
- (c) what steps were taken by the Ordnance and the clothing factories in such cases after receiving Government orders condoning or refusing to condone the non-verification?